REGISTRATION FORM

National Seminar, 2019

Women in 21st Century: Issues and Challenges 06 April 2019

Application No. 1. Name of Participant/Author (In Capitals) 2. Name of Co-Author (If Applicable) 3. Designation 4. Name of Institution 5. Address 6. Contact No 7. Email Address			
		8. Title of Paper	
		9. Fee Payment Details	
		I. Amount Paid (in Rs)	<u> </u>
			:
		ii. Transaction ID	:
		iii. Date of Payment	:

Signature of Participant(s)

Note: For online payment of Registration Fee for the seminar, participants are required to visit our website www.mnlua.ac.in or click on the link given below

https://www.onlinesbi.com/sbicollect/icollecthome.htm?corpID=916729

University established by State Legislature of Maharashtra by Act No. 6 of Year 2014
Government B.Ed. College Campus, Padampura, Aurangabad- 431005 (Maharashtra)



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National Seminar
on
Women in 21st Century:
Issues and Challenges
6 April 2019



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Organised By
Maharashtra National Law University, Aurangabad
-the cradle of future Jurists-

Venue nar Hall MNIII-Aurangahad

Seminar Hall MNLU-Aurangabad Govt B.Ed College Campus, Padampura Aurangabad



Concept Note

There is no chance for the welfare of the world unless the situation of women is improved."

-Swami Vivekananda

India is rapidly transforming to emerge as a superpower in 21st century. Though it has progressed in all the sectors ranging from Nanotechnology to the space technology, it still faces some challenges which are needed to be addressed immediately, one of such an issue which is worrying progressive Indian society is gender discrimination. Women still viewed as substandard and subordinate to man in Indian society. Indian constitution has emphasised the rights of women on par with the men. But still women are facing social, political, cultural and economic challenges due to lack of synchronization and coordination of various agencies. Despite all this hurdles women are making progress in all walks of life and leading the world to a new era. This seminar will focus on the various issues that women face in all spheres of life. This seminar throws light upon several challenges faced by Indian women and why there is still requirement for their advancement. It will concentrate on the steps taken by the government and portray suggestions for their development.

Sub-Themes

- · Women's leadership and political participation
- Equality, poverty eradication and inclusive economic growth
- Violence against women
- Education: opportunities at local, regional and global level
- Women and legal rights
- Women's sexuality and reproductive rights
- Women's rights in 21st century
- Women in the development of science and technology.
- Women's rights and religious institutions



Participation

Faculty members, Research Scholars, Corporate Professionals, Women Activists, Policy Makers, Administrators, Students

Registration Fee

- For Academicians and others (Single Author): INR 1000
- For Academicians and others (Co-Author): INR 1200
- For Research Scholars (Single Author): INR 800
- For Research Scholars (Co-Author): INR 1000
- For Students (Single Author): INR 500
- For Students (Co-Author): INR 800

Note: Registration Fee includes Seminar kit, Tea, Snacks, Lunch

Submission

The filled in Registration Form along with the payment Receipt of Registration fee and the Abstract/Paper should be sent to mnluawomen2019@gmail.com

Important Dates

Last Date for Submission of Abstract: 20th March 2019 Review, Selection and intimation: 23rd March 2019 Last Date for Registration: 25th March 2019 Date of Seminar: 6th April 2019

Contact Details



Organizers

About Maharashtra National Law University, Aurangabad

Maharashtra National Law University, Aurangabad (MNLU-A) came into existence on March 16, 2017. It is an independent and autonomous institution created under the Maharashtra National Law University Act, 2014. The State of Maharashtra realizing the importance of quality legal education and need of well-trained law graduates to the Bar, Bench and various professions took a very bold decision by creating the third National Law University in the state, after Mumbai and Nagpur. The commencement of the university has fulfilled the need and aspirations of the people of Marathwada region for an institution of national importance in Aurangabad. MNLU-Aurangabad aims at disseminating learning as well as imparting knowledge of law and legal process for the cause of national welfare and development.

Vision

- To advance and disseminate learning and knowledge of law and legal process and their role in national development.
- To develop in the students and research scholars, a sense of responsibility.
- To serve society in the field of law by developing skills in regard to advance, legal services, legislation and law reforms.

